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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.No.909/98

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)  
Hon'ble Shri Govindan S. Tampi, Member(A)

New Delhi, this the 21st day of September, 2000

Dr. P.L.Premi  
s/o late Shri Bhikharilal  
Working as Scientist  
(Agricultural Entomology)  
Plant Quarantine Regional Station  
National Bureau of Plant Genetic Resources  
Rajendranagar  
Hyderabad - 500 030. .... Applicant  
(Applicant in person)

Vs.

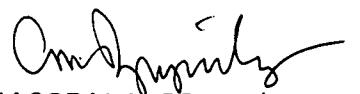
1. The Secretary  
Agricultural Scientists Recruitment Board(ASRB)  
Krishi Anusandhan Bhavan  
PUSA, New Delhi - 110 012.
2. Secretary  
Indian Council of Agricultural Research (ICAR)  
Krishi Bhavan  
New Delhi - 110 001.
3. Secretary  
Department of Agriculture  
Research&Education(DARE)  
Krishi Bhawan  
New Delhi - 110 001. .... Respondents  
(None)

O R D E R (Oral)

By Shri Govindan S. Tampi, Member:

The applicant, who is present in person, seeks permission to withdraw the OA. Permission is granted as sought for. The OA is accordingly dismissed as withdrawn. No costs.

  
(GOVINDAN S. TAMPI)  
MEMBER(A)

  
(V.RAJAGOPALA REDDY)  
VICE CHAIRMAN(J)

/RAO/